

MR. SPEAKER : The question is :

“(i) That the following amendment, recommended by the Rajya Sabha in the Appropriation (No. 2) Bill, 1985, be taken into consideration :—

ENACTING FORMULA

That page 1, line 1, for the word “Thirty-fifth” the word “Thirty-sixth” be substituted.”

The Motion was adopted.

MR. SPEAKER : We shall now take up the amendment recommended by the Rajya Sabha.

The question is :

ENACTING FORMULA

That at page 1, line 1, for the word “Thirty-fifth” the word “Thirty-sixth” be substituted.”

The Motion was adopted.

SHRI JANARDHANA POOJARI : I beg to move :

“That the recommendation made by the Rajya Sabha be accepted.”

MR. SPEAKER : The question is :

“That the recommendation made by the Rajya Sabha be accepted.”

The Motion was adopted.

20.18 hrs.

PUNJAB APPROPRIATION BILL, 1985

[English]

Amendment recommended by Rajya Sabha

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI**

JANARDHANA POOJARY) : I beg to move :

“(i) That the following amendment, recommended by the Rajya Sabha in the Punjab Appropriation Bill, 1985, be taken into consideration :—

ENACTING FORMULA

That at page 1, line 1, for the word “Thirty-fifth” the word “Thirty-sixth” be substituted.”

MR. SPEAKER : The question is :

“(i) That the following amendment, recommended by the Rajya Sabha in the Punjab Appropriation Bill, 1985, be taken into consideration :—

ENACTING FORMULA

That at page 1, line 1, for the word “Thirty-fifth” the word “Thirty-sixth” be substituted.”

The Motion was adopted.

MR. SPEAKER : We shall now take up the amendment recommended by the Rajya Sabha.

The question is :

ENACTING FORMULA

That at page 1, line 1, for the word “Thirty-fifth” the word “Thirty-sixth” be substituted.”

The Motion was adopted.

SHRI JANARDHANA POOJARY : I beg to move :

“That the recommendation made by the Rajya Sabha be accepted.”

MR. SPEAKER : The question is :

“That the amendment made by the Rajya Sabha be accepted.”

The Motion was adopted.

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20.19 hrs.

MOTION RE : SIX-NATION SUMMIT ON
NUCLEAR DISARMAMENT

[English]

MR. SPEAKER : Now I have a motion to place before the House. It is as follows :

“This House notes with satisfaction and pride that the six-Nation Summit on Nuclear Disarmament held in new Delhi on January 28, 1985, has successfully concluded its deliberations. The Delhi Declaration issued at the conclusion of this Summit represents a major contribution to the world-wide movement for a halt to the nuclear arms race and for concrete measures to prevent the outbreak of a nuclear war which could result in the extinction of human civilisation and life on this planet.

The House welcomes the Delhi Declaration which reiterated the call for an all-embracing halt to the testing, production and deployment of nuclear weapons and their delivery systems as well as measures aimed at substantial reduction and eventually the complete elimination of nuclear weapons. It welcomes in particular the specific steps called for in the declaration— the prevention of an arms race in the outer space and a comprehensive treaty prohibiting the testing of nuclear weapons.

It is urgently necessary that the precious resources presently wasted in military expenditure be directed towards social and economic development particularly of the developing countries.

Side by side the role and effectiveness of the United Nations should also be strengthened. The House strongly reaffirms the call made in the Declaration that people, Parliaments and Governments all the world over, lend forceful support to the appeal.

The House request the Government of India to convey its thanks and appreciation to the Heads of State or Government who, through their presence and positive contribution, ensured the success of the Summit. It also places on record its appreciation of the work done by the Indian delegation and the leadership provided by the Prime Minister of India. Shri Rajiv Gandhi.”

I hope the House accepts this unanimously and recommends it.

HON. MEMBERS : Yes.

The Motion was adopted.

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CONCLUDING REMARKS

[English]

MR. SPEAKER : Before I adjourn the House I have to thank all the Members—the new ones and the old ones with all their gusto and enthusiasm that they have been so cooperative and, I think we have learnt a lot and the new Members have ensured that they can work as well as the old ones.

With this new Bill which we have just passed, I think, we are going to start a new chapter in the history of Indian politics. I congratulate you all and also thank you all.

The House stands adjourned sine die.

20.22 hrs.

The Lok Sabha then adjourned sine die.

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